

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3471
ANSWERED ON:12.02.2014
NON MAINTENANCE OF RECORDS
Khairi Shri Chandrakant Bhaurao; Rama Devi Smt.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government has not maintained record regarding officers involved in corruption cases;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether absence of such record is against the policy of transparency and accountability;
- (d) if so, the action taken against officers responsible in this regard; and
- (e) the corrective steps proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e) The respective Ministries/Departments/Organizations of the Union Government maintain records regarding their officers involved in corruption cases.